CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 59/GT/2022

Subject : Petition for determination of tariff for Nabinagar Thermal Power Project

(1000 MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : Bhartiya Rail Bijlee Company Limited

Respondents : East Central Railway and 2 others

Date of Hearing: 20.3.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Parties Present: Ms. Ritu Apurva, Advocate, BRBCL

Shri Arjun Agarwal, Advocate, ECR

Ms. Rohini Prasad, Advocate, Bihar Discoms

Record of Proceedings

At the outset, the learned counsel for the Petitioner sought for time to submit the additional information sought by the Commission vide ROP of the hearing dated 13.12.2024. This request was not opposed by the Respondents. and accordingly, the hearing in the petition was adjourned.

- 2. The Petitioner is directed to file the said additional information (vide ROP dated 13.12.2024) on or before **7.5.2025** after serving a copy to the Respondents. The Respondents are permitted to file their replies by **22.5.2025**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **7.6.2025**. The parties shall complete their submissions within the due dates mentioned.
- 3. The matter shall be listed for hearing on **10.6.2025**.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

